

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH

CIRCUIT BENCH AT GWALIOR

Contempt Petition No. 12 of 2004

(In OA No.87 of 2002)

Gwalior, this the 26th day of February, 2004

Hon'ble Shri M.P. Singh, Vice Chairman
Hon'ble Shri G. Shanthappa, Judicial Member

Santosh Kumar Sharma, S/o. Shri
Badri Prasad Sharma, Age - 32 years.
Occupation - Agriculture, R/o.
Chandanpura, Teh & Distt Shivpuri
(MP).,

and 15 others.

... Applicants

(By Advocate - Shri RVS Tomar on behalf of Shri MPS
Raghuvanshi)

V e r s u s

Shri RSP Anand, Managing
Director, North Central Railway,
Allahabad, (UP)..

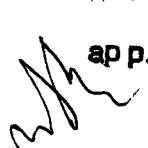
and two others.

... Respondents

O R D E R (Oral)

By M.P. Singh, Vice Chairman -

The learned counsel for the applicant in OA No. 87 of 2002 has filed this Contempt Petition No. 12/2004 for non-compliance of the direction given by this Tribunal on 30th October, 2003 in the aforesaid OA. The learned counsel for the respondents in the aforesaid OA earlier has filed an application seeking extension of time to implement the direction given by the Tribunal. The learned counsel for the respondents submits that they are in the process of implementing the Tribunal's order passed in the aforesaid OA. Accordingly, we have already granted another four months time to the respondents to implement the directions passed by the Tribunal in the earlier application for extension of time.



2. In view of the aforesaid, we find that this contempt petition is pre-mature and is accordingly dismissed.

3. The Registry is directed to supply a copy of memo of parties, while issuing the certified copies of this order to the parties.

(G. Shanthappa)
Judicial Member

(M.P. Singh)
Vice Chairman

"SA"

Copy to Shri R V S Tomar Adm. for Shri
L/H mps. Raghuvanshi, Adm. for applicant

(iv)

पृष्ठांकन सं ओ/ज्या.....जयलपुर, दि.....

पत्तिदिशिः अनेदिपः

- (1) सचिव, जयपुर जिला को काउंसल M P S Raaghuramshi, Adv.
(2) जलपेय विभाग, जयपुर को काउंसल V K G Mahdwaraj, Adv.
(3) प्रशासन, जयपुर को काउंसल V K G Mahdwaraj, Adv.
(4) वारंवार, जयपुर को काउंसल V K G Mahdwaraj, Adv.
सचना एवं आवश्यक कागजाती हेतु - - - - -

उप रजिस्ट्रार

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